

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Cr. Revision No. 744 of 2020**

.....  
Balram Ravidas ..... Petitioner  
-Versus-  
Asha Datta @ Asha Ravidas ..... Opp. Party

**CORAM:-HON'BLE MR. JUSTICE RAJESH KUMAR**

.....  
For the Petitioner : - None.  
For the Opp. Party :-

.....  
The matter was taken up through Video Conferencing.

05/09.09.2021 .....  
On repeated calls, nobody appears on behalf of the petitioner.

By way of last chance three weeks' time is granted to the learned counsel for the petitioner for removing the defects, as pointed out by the office, failing which this criminal revision shall stand rejected without further reference to a Bench.

**(Rajesh Kumar, J.)**

Kamlesh/